

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NUTRIONEX
MANUFACTURERS LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	NUTRIONEX MANUFACTURERS LIMITED (Previously Known as SHRI LAL MAHAL LIMITED)
2.	Date of incorporation of corporate debtor	12/05/1997
3.	Authority under which corporate debtor is incorporated /registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U74999DL1997PLC087205
5.	Address of the registered office and principal office (if any) of corporate debtor	B-16 BHAGWAN DASS NAGAR NEW DELHI DL 110026 IN
6.	Date of closure of Insolvency Resolution Process	19/09/2023
7.	Liquidation commencement date of corporate debtor	19/09/2023 (Order received on 21-09-2023)
8.	Name and registration number of the insolvency professionalacting as liquidator	Debashis Nanda IBBI Reg. No.: IBBI/IPA-003/IP-N00040/2017-18/10316
9.	Address and e-mail of the liquidator, as registered with theBoard	Add.: CS-14, C Floor, Ansal Plaza Mall, Vaishali, Ghaziabad, U.P dnanda.cma@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Add.: CS-14, C Floor, Ansal Plaza Mall, Vaishali, Ghaziabad, U.P liquidator.nutrionex@gmail.com
11.	Last date for submission of claims	21/10/2023

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench, Court IV has ordered the commencement of liquidation of Nutrionex Manufacturers Limited on 19/09/2023.

The stakeholders of Nutrionex Manufacturers Limited are hereby called upon to submit their claims with proof on or before 21/10/2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

For Nutrionex Manufacturers Limited
(Formerly known as Shri Lal Mahal Limited)

CMA Debashis Nanda
Liquidator of Nutrionex Manufacturers Limited
IBBI Reg. No.: IBBI/IPA-003/IP-N00040/2017-18/10316
liquidator.nutrionex@gmail.com
Date: 25/09/2023

Place: Ghaziabad, Uttar Pradesh